

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/79(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	RAM KUMAR DUBEY - FLORIN BARTER PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

For Applicant

Mr. Arun Kumar Jaiswal, CS

ORDER

1. Ld. Counsel for the applicant present.
2. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record.
3. Post the matter on **10.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)